Government of India/State
Department of ---------

GSTR-6

[See Rule…..]

RETURN FOR INPUT SERVICE DISTRIBUTOR

1. **GSTIN:**   …………………….

2. **Name of the Registered person:**   …………………….
(S.No. 1 and 2 will be auto-populated on logging)
3. **Period:**   **Month** ……………..   **Year………………**

4. From Registered Taxable Persons (to be auto-populated from counter party GSTR-1 and GSTR-5)

GSTIN of supplier	Invoice						IGST		CGST		SGST		POS (only if different from the location of recipie...	Eligibility of ITC as Input/Capital goods/Input services/none	Total Tax available as ITC $			ITC available this month $		
															IGST	CGST	SGST	IGST	CGST	SGST
	No.	Date	Value	Servi ces	SAC	Taxa ble value	Rat e	Amt	Rate	Amt	Rat e	Amt			Amt	Amt	Amt	Amt	Amt	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)
Other than supplies attracting reverse charge																				
Auto populated			Shall be auto populated from counterparty GSTR1 and GSTR5`																	
Not auto populated (Claimed)																				

$ Taxable person will have to enter the amount of credit to be availed for CGST/SGST or IGST as the case may be

Note: If the supply is received in more than one lot, the invoice information should be reported in the return period in which the last lot is received and recorded in the books of accounts.

4A. Amendments to details of inward supplies received in earlier tax periods

(figures in Rs)

Original Invoice	GSTIN of supplier	Revised/Original Invoice						IGST		CGST		SGST		POS (only if different from the location of recipient	Eligibility of ITC as Input/Capital goods/Input services/none	Total Tax available as ITC $			ITC available this month $		
		No.	Date	Value	Services	SAC	Taxable value	Rate	Amt	Rate	Amt	Rate	Amt			IGST	CGST	SGST	IGST	CGST	SGST
																Amt	Amt	Amt	Amt	Amt	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)	(23)
Other than supplies attracting reverse charge																						
	Auto populated														Input						
				Shall be auto populated from counterparty GSTR1 and GSTR5											None						
	Not auto populated (Claimed)														Same as above						

$ Taxable person will have to enter the amount of credit to be availed for CGST/SGST or IGST as the case may be

5. Details of Credit/Debit Notes

<div align="right">(figures in Rs)</div>

GST IN	Type of note (Debit /Credit)	Debit Note/ credit note		Original Invoice		Differe ntial Value (Plus or Minus)	Differential Tax						Eligibili ty for ITC (select from drop down as in Table 5 above)	Total Tax available as ITC			ITC available this month		
		No.	Date	No.	Date		IGST		CGST		SGST			IG ST	CG ST	SG ST	IG ST	CGS T	SGS T
							Ra te	A mt	Ra te	A mt	Ra te	A mt		A mt	Am t	Am t	A mt	Amt	Amt
(1)		(2)	(3)	(4)	(5)	(7)	(8)	(9)	(1 0)	(1 1)	(1 2)	(1 3)	(14)	(1 5)	(16)	(17)	(1 8)	(19)	(20)
Other than reverse charge																			
Reverse charge																			
				Details shall be auto populated from counterparty GSTR1 and GSTR 5															

5A. Amendment to Details of Credit/Debit Notes of earlier tax periods

Original Debit Note/ credit note	Revised Details of original Debit Note/ credit note	Type of note (Debit/Cr edit)	Differen tial Value (Plus or Minus)	Differential Tax	Eligibi lity for ITC (select	Total Tax available as ITC	ITC available this month

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GSTIN	No.	Date	GSTIN	No.	Date			IGST		CGST		SGST		from drop down as in Table 5 above)	IGST	CGST	SGST	IGST	CGST	SGST
								Rate	Amt	Rate	Amt	Rate	Amt		Amt	Amt	Amt	Amt	Amt	Amt
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)

Other than reverse charge																				
					Details shall be auto populated from counterparty GSTR1 and GSTR 5															
Reverse charge																				

6. Input Service Distribution

(figures in Rs)

GSTIN of the Supplier	Document Type (invoice/revised invoice/debit note/revised debit note/credit note/credit note)	No.	Date	SAC	GSTIN of receiver of credit	Invoice/Document No.				
						No.	Date	ISD Credit distributed		
								IGST	CGST	SGST
(1)	(2)	(3)	(4)		(5)	(6)	(7)	(8)	(9)	(10)

6A. Revision of Input Service Distribution of earlier tax periods

GSTIN of receiver of credit	Original Invoice/Document No.		Revised Invoice/Document No.				
	No.	Date	No.	Date	ISD Credit distributed		
					IGST	CGST	SGST
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

7. ISD Ledger

Description	IGST	CGST	SGST	Total
(1)	(2)	(3)	(4)	(5)
Opening Balance				
ITCs received*				
ITC Reversal				
ITC Distributed				
Distributed as IGST				
Distributed as CGST				
Distributed as SGST				
Closing balance				

I _____hereby declare that the information given in this return is true, correct and complete in every respect. I further declare that I have the legal authority to submit this return.

Place:

Date: **(Signature of Authorized Person)**

Note:
1. To be furnished by 13th of the month succeeding the tax period)